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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.446/06**

Monday this the 19<sup>th</sup> day of June 2006

**C O R A M :**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

K.P.Syed Mohamed Koya,  
Training Associate (Retired),  
Krishi Vigyan Kendra, Kiltan.  
Residing at Kumpura House,  
Kiltan, Union Territory of Lakshadweep.

...Applicant

By Advocate Mr.N.N.Sugunapalan,Sr. & Mr.S.Sujin

1. Administrator,  
Union Territory of Lakshadweep, Kavarathi.

2. Director of Agriculture,  
Union Territory of Lakshadweep, Kavarathi.

3. Director of Fisheries,  
Union Territory of Lakshadweep, Kavarathi.

4. Union of India represented by the Secretary,  
Ministry of Home Affairs, New Delhi.

...Respondents

By Advocate Mr.Shafik.M.A. [R1-3] & Mr.Varghese.P.Thomas,ACGSC [R4]

This application having been heard on 19<sup>th</sup> June 2006 the Tribunal  
on the same day delivered the following :-

**ORDER**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN**

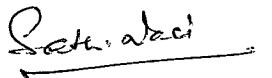
The applicant was initially appointed as Inspector of Fisheries on 11.4.1998 in the Fisheries Department under the Union Territory of Lakshadweep. He joined the Krishi Vigyan Kendra on 28.4.1999 and continued as such till retirement from service on 31.12.2003. His grievance is that for the purpose of computing the retirement benefits the period from 28.4.1999 to 31.12.2003 has not been taken into account and that similar persons had been granted full pension.

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2. When the matter came up for hearing, it is submitted that his representation dated 20.6.2005 at Annexure A-8 to the Administrator, Union Territory of Lakshadweep is still pending. We, therefore, direct the 1<sup>st</sup> respondent to consider and dispose of the representation of the applicant at Annexure A-8 dated 20.6.2005 in accordance with the rules and pass a speaking order within a period of three months from the date of receipt of a copy of this order. The O.A is disposed of at the admission stage. No order as to costs.

(Dated the 19<sup>th</sup> day of June 2006)

  
**GEORGE PARACKEN**  
JUDICIAL MEMBER

  
**SATHI NAIR**  
VICE CHAIRMAN

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